[17 December, 2002]

Committee in its meetings held during the period from 28th November, 2000 to 27* May, 2002.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI K. RAHMAN KHAN (Karnataka) : Madam, I lay on the Table a copy (in English and Hindi) of the Thirty-ninth Report of the Public Accounts Committee (Thirteenth Lok. Sabha) on "Non-adjudication of demands and inordinate delay in the recovery of confirmed demands".

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD. CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

SHRI SK. KHABIR UDDIN AHMED (West Bengal) : Madam, I lay on the Table a copy (in English and Hindi) of the Nineteenth Report of the Department-Related Parliamentary Standing Committee on Food, Civil Supplies and Public Distribution (Thirteenth Lok Sabha) on Action Taken by the Government on the Recommendations/Observations contained in the Sixteenth Report of the Committee on Demands for Grants (2002-2003) of the Department of Food and Public Distribution (Ministry of Consumer Affairs, Food and Public Distribution).

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRI RANGANATH MISHRA (Orissa) : Madam, I lay on the Table a copy (in English and Hindi) of the Tenth Report of the Department-Related Parliamentary Standing Committee on External Affairs (Thirteenth Lok Sabha) on Action Taken by the Government on the Recommendations contained in the Ninth Report (Thirteenth Lok Sabha) of the Committee on Demands for Grants of the Ministrv of External Affairs for the year 2002-2003.